GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT

LOK SABHA

UNSTARRED QUESTION NO. 367 TO BE ANSWERED ON 24.06.2019

MECHANISM TO CHECK SAFETY AND SECURITY

367. SHRI PARVESH SAHIB SINGH:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)whether the Government has any mechanism to check safety and security of labourers across industries in Delhi on regular basis and if so, the details thereof;
- (b) the steps taken by the Government to spread awareness among labourers regarding the new initiatives of Government on PM MAANDHAN Yojana and increased compensation for labourers; and
- (c)the implementation status of PM MAANDHAN Yojana in Delhi and the number of labourers registered under the scheme in Delhi since its inception?

ANSWER

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR)

(a): The Government of India has enacted a comprehensive legislation i.e., the Factories Act, 1948, for ensuring the occupational safety, health & welfare of the workers employed in the factories registered under the Factories Act, 1948. The Act and the State Factories Rules framed there under are enforced by the respective States/UTs through the Chief Inspectorates of Factories (CIF)/ Directorates of Industrial Safety and Health (DISH) and accordingly the Govt. of NCT of Delhi within its jurisdiction through its Chief Inspectorate of Factories/Director Industrial Safety and Health, Labour Department, is entrusted with the enforcement of the Factories Act, 1948 and the Delhi Factories Rules, 1950.

Further, in case of violation of any of the provisions of the Act and the Rules framed thereunder, actions are initiated by the Director Industrial Safety and Health (DISH), Government of NCT of Delhi against the occupier and manager of factories as under the Factories Act, 1948 and the Delhi Factories Rules, 1950.

- (b): Pradhan Mantri Shram Yogi Maandhan (PM-SYM) Yojana was launched by the Hon'ble Prime Minister in a grand event held on 5th March, 2019 at Ahmedabad, Gujarat. In order to bring awareness amongst the target beneficiaries, the launch ceremonies also took place at State/ UTs, District level through approximately 500 labour offices of the Central and State/UT Governments. As this scheme is implemented through 3.15 lakh Common Service Centres (CSC) across the country, the awareness campaign was also held at CSCs level and also advertised in the Television, Radio and Print Media for wider publicity.
- (c): As on 18.06.2019, the total beneficiaries enrolled under PM-SYM in National Capital Territory of Delhi are 6143.
